

## RAJYA SABHA

Thursday the 5th May, 1966/the 15th  
Vaisakha, 1888 (Saka)

The House met at eleven of the clock,  
MR. CHAIRMAN in the Chair.

### ORAL ANSWERS TO QUESTIONS

#### ATTACK ON PASSENGERS BY STUDENTS

- \*21. { SHRI B. S. SAVNEKAR :  
SHRI U. S. PATIL :  
SHRI S. K. VAISHAM-  
PAYEN :  
SHRI R. S. KHANDEKAR :

Will the Minister of RAILWAYS be  
pleased to state :

(a) whether Government's attention  
has been drawn towards the incident  
which occurred at Hingoli on the 16th  
March, 1966 in which a number of  
students attacked and molested a family  
and other co-passengers travelling by  
Khandawa-Kachigude passenger train;

(b) whether Government made any  
enquiry in the matter; and

(c) if so, what are the findings there-  
of?

THE MINISTER OF STATE IN  
THE MINISTER OR RAILWAYS  
(DR. RAM SUBHAG SINGH) : (a)  
Yes, Sir. But the correct position is that  
there was no such attack or molestation  
by students on the passengers except that  
an unidentified passenger made an oral  
complaint to the Guard of the train al-  
leging that his turban was thrown out  
by students and that they were not  
allowing him to enter the compartment  
in which he was travelling.

(b) No, Sir, but necessary assistance  
was, however, given to the passenger by  
the Government Railway Police.

(c) Does not arise.

श्री बी० एस० सावनेकर : महाराष्ट्र के  
अखबारों ने जो अपने एडीटोरियल में लिखा  
है और रेलवे के स्टाफ पर चार्जेंज लगाये हैं क्या

†The question was actually asked on  
the floor of the House by Shri B. S.  
Savnekar.

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उसको मंत्री महोदय ने जानने का कष्ट किया है  
कि उसमें कौन कौनसी बातें सच हैं और कौन  
कौन सी झूठ हैं क्योंकि उसमें महाराष्ट्र में  
रेलवे के बारे में बहुत नाराजगी पैदा हो गई है  
और पैसैंजर्स की सीक्योरिटी के बारे में आगे  
आप क्या इंतजाम करेंगे ?

डा० राम सुभग सिंह : माननीय प्रश्नकर्ता  
महोदय ने एक चिट्ठी भेजी थी अखबार की  
उस कतरन के साथ और अभी मैंने उसे देखा ।  
उसमें लिखा है कि कोई महिला यात्री थी और  
उसके साथ भी उन लोगों ने छेड़छाड़ की ।  
जब गार्ड से शिकायत की उस यात्री ने कि  
हथ को नहीं चढ़ने दिया जाता तो जैसा कि मैंने  
मूल प्रश्न के उत्तर में बताया पुलिस के जारिये  
उसे चढ़ाया गया, उसकी भी रिपोर्ट है । और जो  
कोई अन्य बातें हैं उनके लिये हम लोग तह-  
कीकात करने की कोशिश करेंगे ।

श्री बी० एस० सावनेकर : क्या मंत्री  
महोदय यह बताने की कृपा करेंगे कि जब  
वहां पर यह बतला दिया गया कि स्टूडेंट्स  
का बहुत ज्यादा नम्बर है, दो तीन सौ हैं, जो  
गुंडागर्दी कर रहे हैं तो गार्ड ने आकर  
आगे स्टेशनों पर पुलिस अफसरों की मदद क्यों  
नहीं मांगी और पैसैंजर्स को तकलीफ से क्यों  
नहीं बचाया ?

डा० राम सुभग सिंह : जैसा कि मैंने  
पहले कहा कि जब गार्ड से एक आदमी ने  
शिकायत की कि मुझे चढ़ने नहीं दिया जा रहा है  
तो उसने पुलिस भेज कर के उसको उस डिब्बे  
में चढ़ा दिया । अगर इस तरह की गुंडागर्दी  
ज्यादा है जैसी कि एक घटना की रिपोर्ट  
अभी मुझे दी गई है तो इसके लिये हम लोग  
पुलिस को जांच करने के लिये तैनात कर  
देंगे ।

SHRI R. S. KHANDEKAR : Firstly,  
I want to ask as to who made this en-  
quiry, whether any railway official or  
any independent agency was asked to go  
into this incident. Secondly, the news

was reported in all the Marathi papers, particularly, in the *Maratha*. I hope the hon'ble Railway Minister reads the editorial. It has strongly reported against the incident. It says that the railway officials expressed their inability to help the passengers. The lady passengers were thrown out of the compartment and others were not allowed to enter and the railway authorities expressed their inability to help those passengers. This is a daily occurrence as has been admitted by the hon'ble Minister. So may I ask as to what action the Government is going to take because this happens when there is overcrowding on account of various reasons such as summer vacation? May I know, Sir, what action the Government is going to take to stop hooliganism either by the students or by other passengers?

**DR. RAM SUBHAG SINGH :** As I said, Sir, this hooliganism was not brought to the notice of the police as such in the form of a complaint. Had there been a complaint registered with the police all the consequences would have followed. But since there was no complaint made either to the railway staff or to the police you can realise the position. But the guard got that man entrained there with the help of the police. About the incidents which have been repeated. I said that we would depute the police and the R.P.F. But unless and until a case is registered we are helpless.

**SHRI S. K. VAISHAMPAYEN :** May I know, Sir, if it is a fact that this very batch of students, when they were proceeding again to Indore on the 8th April, manhandled the railway staff at Washim and looted the canteen? What action has been taken against them?

**DR. RAM SUBHAG SINGH :** That is a fact. As the hon'ble Member stated, they would come under the law for looting wherever they have looted the railway property.

**श्री बी० एस० सावनेकर :** यह जो गुंडा-गर्दी चल रही थी खंडवा से हिंगोली तक उससे अगर पैसंजर्स की सीक्योरिटी रेलवे स्टाफ

चाहता है तो आगे वह मिल सकती थी और यह मेनहैंडलिंग नहीं होती, लेकिन रेलवे स्टाफ क्यों गाफिल रहा आगे पुलिस से मदद मांगने में?

**डा० राम सुभग सिंह :** असल में वहां से जब गाड़ी चली उस वक्त हो सकता है कि गाड़ ने इतनी ही जरूरत समझी हों क्योंकि उससे डिब्बे में चढ़ाने की माग की गई और उसने उनको चढ़ा दिया। लेकिन अगर कोई विशेष दिक्कत की बातें थी तो इसी लिये मैंने यहां बार-बार दोहराया है कि उन सारी बातों का इन्तजाम किया जायगा।

#### DISCRIMINATORY RESTRICTIONS ON PRODUCTION OF WOOLLEN SPINNING MILLS

\*22. **SHRI ABDUL GHANI :** Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that some woollen spinning mills are permitted 100% production and some mills are allowed only 25% production;

(b) if so, what are the reasons therefor; and

(c) whether Government have received any complaint from the mills in this connection?

**THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI M. SHAFI QURESHI :** (a) No, Sir.

(b) and (c) Do not arise.

شری عبدالغنی : کیا وزیر صاحب فرمائینگے کہ پہلے یہ جو بہان اسپیننگ ملس ہیں ان کو جتنا یہ وول کنزیوم کرتے تھے اتنی اجازت تھی باہر سے منگانی کی لیکن جب سرکار نے اسپینڈل کے حساب سے کر دیا تو اس کے ساتھ ہی سرکار نے بیٹرن آف پروڈکشن کے تحت کسی کو ویوینگ کے لئے ۱۰۰ فی صدی منگوانے کی